


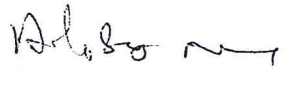
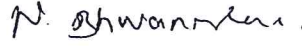
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/95/2017
NAME OF THE PETITIONER : AMREX MARKETTING PVT LTD
NAME OF THE RESPONDENT : SRISESAVA HOSPITALS PVT LTD & 4 ORS
UNDER SECTION : 58/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	THRITYAMBAR KANNAN	Counsel for Petitioner	
2	A. G. SATHYA NARAYANA (A. K. MYLSAMY)	For R3	
3	N. Bhuvaneshwar	For R5	

ORDER

Counsel for the Petitioner present. Counsel for R3 and R5 present. Counsel for the Petitioner is directed to issue notice to R2 and R4 and also to the Registered Office of the R1 Company. Put up on 17.11.2017 at 10.30 A.M.


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)